

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3893
ANSWERED ON 23.03.2023

STANDALONE SOLAR PUMPS

3893. SHRIMATI SANGEETA AZAD

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has provided standalone solar pumps to the States under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme;
- (b) if so, the details of standalone solar pumps sanctioned and installed in Uttar Pradesh since inception of PM-KUSUM scheme, district-wise;
- (c) whether efforts are being made by the Government to install more of such pump sets in the country; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) Under Component-B of the PM-KUSUM Scheme, central financial assistance is provided for installation of standalone solar pumps.

PM-KUSUM is a demand driven scheme and therefore capacities are allocated under the three components of the scheme based on demand received from the states/ UTs. Based on demand received from the State of Uttar Pradesh, a total quantity of 66,842 nos. of standalone solar pumps has been sanctioned in the State, since inception. Out of this, so far, total 19,107 nos. of pumps have been reported to be installed by the State. District-wise details of targets and installed pumps is given in **Annexure-I**.

(c)&(d) So far, over 9.53 lakh standalone solar pumps have been allocated to various States/ UTs. Further, to ease implementation, Ministry of New & Renewable Energy (MNRE) has taken various steps as elaborated in **Annexure-II**.

**Annexure-I referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No.
3893 for 23.03.2023**

S No.	District	Targeted Installations (Nos.)	Installed Pumps (Nos.)
1	Agra	195	156
2	Aligarh	134	112
3	Ambedkar Nagar	135	29
4	Amethi	176	108
5	Amroha	678	634
6	Auraiya	152	99
7	Ayodhya	377	195
8	Azamgarh	256	186
9	Baghpat	142	125
10	Bahraich	272	215
11	Ballia	300	214
12	Balrampur	181	102
13	Banda	579	524
14	Barabanki	382	201
15	Bareilly	426	396
16	Basti	481	382
17	Bhadohi	140	78
18	Bijnor	727	552
19	Budaun	273	264
20	Bulandshahr	495	455
21	Chandauli	253	192
22	Chitrakoot	232	194
23	Deoria	624	431
24	Etah	76	58
25	Etawah	254	162
26	Farrukhabad	336	254
27	Fatehpur	225	164
28	Firozabad	126	112
29	Gautam buddha Nagar	148	107
30	Ghaziabad	117	103
31	Ghaziipur	183	139
32	Gonda	281	160
33	Gorakhpur	411	249
34	Hamirpur	382	314
35	Hapur	145	136
36	Hardoi	438	374
37	Hathras	94	55
38	Jalaun	149	115
39	Jaunpur	278	167
40	Jhansi	889	706
41	Kannauj	220	189
42	Kanpur Dehat	168	107

43	Kanpur Nagar	244	216
44	Kasganj	111	99
45	Kaushambi	180	115
46	Kheri	365	299
47	Kushi Nagar	289	150
48	Lalitpur	774	683
49	Lucknow	575	447
50	Maharajganj	409	320
51	Mahoba	1063	892
52	Mainpuri	158	96
53	Mathura	113	61
54	Mau	144	70
55	Meerut	133	115
56	Mirzapur	375	274
57	Moradabad	505	417
58	Muzaffarnagar	175	136
59	Pilibhit	611	515
60	Pratapgarh	264	210
61	Prayagraj	758	595
62	Rae bareli	315	252
63	Rampur	670	556
64	Saharanpur	315	294
65	Sambhal	261	186
66	Sant Kabeer Nagar	443	359
67	Shahjahanpur	510	390
68	Shamli	145	113
69	Shravasti	111	37
70	Siddharth Nagar	365	211
71	Sitapur	362	301
72	Sonbhadra	607	394
73	Sultanpur	353	163
74	Unnao	350	285
75	Varanasi	379	341
	Total	24962	19107

Note:

- Total number of standalone solar pumps allocated by MNRE : 66,842 nos.
- Total number pumps allocated to districts by State Govt. : 24,962 nos.
- Total number of pumps reported installed by State Govt. : 19,107 nos.

Annexure-II referred to in reply to part (c) & (d) of Lok Sabha Unstarred Question No. 3893 for 23.03.2023

Steps taken by Ministry to ease installation of standalone solar pumps under PM-KUSUM Scheme inter-alia include:

- PM-KUSUM Scheme has been extended till 31.03.2026.
- Central Financial Assistance (CFA) available for pump capacity up to 15 HP (increased from 7.5 HP) to the individual farmers in the North-eastern States, UTs of Jammu & Kashmir and Ladakh, States of Uttarakhand and Himachal Pradesh and Island UTs of Andaman & Nicobar and Lakshadweep, and for each farmer in the cluster/ community irrigation projects in high water table areas in all the States/ UTs.
- State level tender allowed for procurement of standalone solar pumps
- Time period extended for implementation to 24 months from the date of initial sanction.
- Tender conditions have been revised to increase the installer base in order to expedite extending benefit under the Scheme.
- Scheme included under Priority Sector Lending (PSL) Guidelines of the Reserve Bank of India (RBI) to enable ease of accessing finance. Further, a number of banks have issued lending guidelines for the Scheme.
- Specifications & testing procedure of the solar pumps have been revised from time to time to promote quality of installations.
- Web-Portals at Central and at State levels have been developed for monitoring of Scheme.
- Creating publicity and awareness including through CPSUs.
- Toll free number provided for ease of getting information on the Scheme.
- Regular monitoring of the progress and issuance of clarifications and amendments to the scheme guidelines based on lessons learnt during implementation and feedback from stakeholders.